

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/321/2018

Jabalpur, this Friday, the 06th day of December, 2019

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt.Mamta Jain
Aged about 46 years
Assitant Teacher (PRT)
W/o LateShri Manoj Kumar Jain
R/o Assistant Teacher (PRT)
Western Central Railway High School Jabalpur
Distt. Jabalpur (M.P.)

-Applicant

(By Advocate –**Shri Anil Upadhyay**)

V e r s u s

1. Union of India
Through its General Manager
Western Central Railway
Indira Market
Jabalpur PIN 482001

2. Divisional Railway Manager (Personnel)
Western Central Railways
Jabalpur 482001

3. The Principal
Western Central Railway
High School Jabalpur
Distt. Jabalpur (M.P.)482001

- Respondents

(By Advocate –**Shri S. Ganguly**)

O R D E R (Oral)

Learned counsel for the respondents submits that they have filed the reply and as per averments made in Para 9, it has been specifically submitted that the applicant has been granted the benefit as claimed by the applicant for duty performed by her as TGT from the month of July 2008 till July 2017. The copy of pay slip for the month of June of the applicant dated 01.07.2019 is annexed as Annexure R/1.

2. I have perused the reliefs clause of the applicant and I am of the view that the relief claimed by the applicant has been granted as per Annexure R/1.

3. Resultantly, this O.A. is disposed of as infructuous.

**(Ramesh Singh Thakur)
Judicial Member**

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